

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.101
New Rest.A47/2023
In
IB-2559(ND) 2019

IN THE MATTER OF:

M/s. Rudra Mercantile Pvt.Ltd

.....APPLICANT/PETITIONER

Vs.

M/s.Swastik Metaforge Pvt.Ltd

....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 07.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL PRASAD BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Rajni Kant, Ms. Parul Agarwal, Advocates.

For the Respondent

: Mr. Dhrubajit Saikia, Advocate.

ORDER

New Rest.A-47/2023:-

Mr. Rajni Kant, Learned Counsel appears for the Applicant. Mr. Dhrubajit Saikia, Learned Counsel appearing for the Corporate Debtor accepts notice and seeks time to file reply affidavit. Two weeks time granted to file reply affidavit with an advance copy to the other side. Rejoinder, if any, be filed by the Applicant within one week thereafter.

List the matter on **28.03.2023**.

-SD-

**(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)**

-SD-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**